

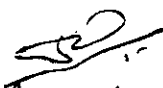
Dated - 10-6-96

Mr. M. A. Mohalle,
Counsel for applicant
submits that he is
authorised by the
applicant to appear
in this case and will
file Vakalatnama
in a couple of days.

Mr. Pandya for the
M. J. Sethwar Counsel for
respondents.

No reply filed
yet, though sufficient
time ~~is~~ granted.

The matter be
kept in inter-die
list. At the time of
fixing the date of
hearing notice may
be issued to R-V
and Counsel for the
applicant.


J. K. Jaiswal

Reply of Respondent
decd. on 23-9-96

18
~~28/9/96~~
26/10